GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3081
(To be answered on the 4th August 2022)

HELCOPER ACCELERATION CELL

3081. SHRI ADALA PRABHAKARA REDDY
SHRI KURUVA GORANTLA MADHAV

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether the Government has setup a dedicated helicopter acceleration cell to deal with helicopter industries;
(b) if so, the details thereof and if not, the reasons therefor; and
(c) the details of steps taken to boost commercial operations of helicopters in the country especially as a means of public transport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Yes Sir. Helicopter Accelerator Cell has been set up in September 2021 in the Ministry of Civil Aviation, to facilitate the operations of Helicopters across the country.

Ministry of Civil Aviation has released a policy for promotion of helicopter operations across the country. The policy covers various aspects like concessional ground handling charges, parking deposit, landing charges, service charges and training for Air Traffic Control with a view to making helicopter operations viable. The helicopter policy encourages the Airport operators/State Governments/UTs to develop heliports.

As per the policy, State Governments/UTs are required to set up an Institutional Mechanism to facilitate helicopter operations by obtaining permissions, approvals, clearances, etc. Ministry of Civil Aviation has also requested the State Governments and UTs to consider setting up helipads in each district for promoting helicopter operations. The Government through this policy, aims to stimulate air traffic and enhance air connectivity through helicopters by facilitating helicopter operations across the country.

Heli-Sewa portal has been created to facilitate the process of seeking approvals by operators, provide a directory of helipads in the country and also provide information about helicopter operations to the general public.

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